

**NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30/05/2017 AT 02.30 PM**

**PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL**

APPLICATION NUMBER :

PETITION NUMBER : IND/1123/ (IB)/CB/2017

NAME OF THE PETITIONER(S) : SYNERGY PROPERTY

NAME OF THE RESPONDENT(S) : SMARTCITY (KOCHI) INFRASTRUCTURE PVT LTD

UNDER SECTION : 9 RULE 6 OF INSOLVENCY & BANKRUPTACY CODE 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

1. H. Karthik Seshadri
N.P. Vijaykumar
R. Pradeep

Counsel for Respondent

D. P. [Signature]
for Syer & Thomas.

ORDER

As the time of the court is over, adjourn the matter to **31.5.2017 at 2.30 P.M.**

[Signature]
(Ch. Md. Sharief Tariq)
Member (Judicial)

[Signature]
(K. Anantha Padmanabha Swamy)
Member (Judicial)